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**Thursday, December 14, 1995**

**Agrahayana 23., 1917 (Saka)**

# **LOK SABHA DEBATES**

## **(English Version)**

**Fifteenth Session**  
**(Tenth Lok Sabha)**



**(Vol. XLVI contains Nos. 11 to 20)**

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## LOK SABHA DEBATES

### LOK SABHA

Thursday, December 14, 1995 Agrayayana 23, 1917 (Saka)

(The Lok Sabha met at Eleven of the Clock)

[Mr SPEAKER in the Chair]

[English]

SHRI BASUDEB ACHARIA ( BANKURA ) Sir , what happen to the constitution of JPC to go into telecom scam which we have been demanding for the last few days ? (Interruptions)

SHRI C K KUPPUSWAMY ( COIMBATORE ) Sir, there is no water in the cauvery (Interruptions)

SHRI MANI SHANKAR AIYAR (MAYILADUTURAI) Sir, no water is flowing in the cauvery river towards Tamil Nadu The entire Cauvery delta is becoming a desert We should discuss it now (Interruptions) The Chief minister of Karnataka has refused to give even one drop of water We will have to discuss this now (Interruptions) Why can we not discuss it now ? (Interruptions) We must have discussion on the Cauvery issue (Interruptions)

SHRI PAWAN KUMAR BANSAL (CHANDIGARH) Sir there are many things before the house for discussion (Interruptions)

SHRI MANI SHANKAR AIYAR Sir, the rice bowl of Tamil Nadu is reduced to a desert now Why can we not talk about it ? (Interruptions) We must talk about the Cauvery water issue now (Interruptions)

[Translation]

SHRI LAL K ADVANI(GANDHI NAGAR) Mr Speaker, Sir, at your invitation, representatives of different political parties and the Government had assembled in your chamber During the discussion, it transpired that this issue was first raised in Rajya Sabha Later on, it came up in the Lok Sabha also It will be good if a meeting of the leaders of different political parties in both the Houses is convened on this issue and efforts are made to remove the hurdles

My submission is that you may convene that meeting and the Government should c-operate on this issue. Till then, the House may be adjourned

[English]

SHRI MANI SHANKAR AIYAR Sir, if they want, they may go out The House should discuss the Cauvery water issue (Interruption)

SHRI BASUDEB ACHARIA Sir, why has the Government not yet accepted and agreed to our demand? (Interruptions)

[Translation]

SHRI MANI SHANKAR AIYAR You can leave the House, if you want we do not have any objection but please do not disturb us (Interruptions)

[English]

Sir, we must talk about the Cauvery water issue The rice bowl of Tamil Nadu is being reduced to a desert (Interruptions) Let them go out,if they want

[Translation]

We do not have any objection if you leave the House, but the House should not be adjourned (Interruptions)

[English]

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA) Mr Speaker, Sir, nobody likes whatever has been happening in this House (Interruptions) We want this House to function normally We have discussed this matter extensively in your chamber As the hon Member Shri Advani has suggested here, we are willing to sit down with our colleagues from the Rajya Sabha also and discuss this matter finally I think the time of 2 30 p m has been suggested and at 2 30 p m the hon Members from the other House will also be invited We will sit down and I am sure that we would be able to find a way out

I am sorry for whatever has been happening in this House We all wish and I think, the Leaders of the Opposition also want this House to function in a normal manner We should strive to get normalcy restored to this House as quickly as possible and we hope that in the meeting that would be held at 2 30 p m this afternoon, we would be able to arrive at a consensus so that the Houses would start functioning normally (Interruptions)

SHRI MANI SHANKAR AIYAR Mr Speaker Sir, he is the Minister of Water Resources I have a number of questions to ask from Mr Shukla He is not implementing the Cauvery Water Tribunal Interim Award which is responsible for converting my constituency into a desert I want to talk about it now I can not wait till 2 30 p m My whole constituency lies in the Cauvery delta How can I not talk about it? I am concerned about it

*(Interruptions)* Let them go home, if they want But I have questions to ask from the Minister  
*(Interruptions)*

*[Translation]*

SHRI SHARAD YADAV (MADHEPURA) It does not have any meaning *(Interruptions)*

SHRI RAJNATH SONKAR SHASTRI (SAIDPUR) If something is being done then why do let the House function? Discuss it in the House You do not want to discuss it in the house and make a noise here Discuss it in the House  
*(Interruptions)*

*[English]*

MR SPEAKER Now we are very sorry that we have not been able to work in the House But we are happy that the Leaders have met and are trying to solve this problem in a manner which will restore the dignity of the House and give the opportunities to the Members to discuss different issues I must appreciate the spirit in which all the Leaders from all the Parties are discussing it It has always been the practice and convention with us that we do press our points and we do want that our point should be accepted by all sides including the other side and the sides opposing to each other, and yet at the same time we have been trying to do the things by agreeing on certain of the procedures which really help us ultimately if they don't help us immediately

I would appreciate the concern of some of the Members to raise their issues and I do think that they should also get the opportunity But in view of the fact that this impasse has been created and in view of the fact that it appear ---- and I say, 'it appears' -- that some understanding may occur, let us please appreciate each other's point of view and each other's suggestion I hope if it is possible for us the Leaders of both the Houses could meet and decide upon the things I think that in spite of the fact that you have to make your point, you will not please press it today and we shall see as to how later on we can do the things Please

allow me, with your consensus, to implement what has been agreed to in the Leader's meeting and let us, at least, for today, adjourn up to  
*(Interruption)*

MR SPEAKER I think, by implication, I am being told that tomorrow we will work

I thank you very much and I appreciate your concern and please both the sides should take into account the feelings of the Members So, let us adjourn until 11 00 hours tomorrow

11.13 hrs

***The Lok Sabha than adjourned till Eleven of the Clock on Friday, December 15, 1995/ Agrahayana 24, 1917 (Saka).***

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